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## भांडा परण निगम

238. श्री जग भंगे प्रसाद यादव : क्या खाद्य सथा फूबि मर्व यह बताने की कृपा करेंगे कि :

- (क) देण में भांडागारण निगम की बढ़ती हुई स्रावश्यकता को धान में रखकर क्या सरकार इस निगम को शक्ति गाली तथा इसका विस्तार मभी देशों में करने की योजना बनायगी तथा किसानों को भांडागरो की मुविधा उपलब्ध कराएगी ताकि वे भ्रष्य भ्रमाज को सूरक्षित जमा रख सकें ग्रौर ग्रग्निम अन लेकर ग्रपने ग्रनाज को सस्ते मृत्यों पर वेचने हो बाध्य न हों; ग्रौर
- (ख) क्या सरकार सहकारिता के क्षेत्र में पिछड़े हुए बिहार ाज्य के भाडागारण निगम को सहायता देगी?

†[ WAREHOUSI (G CORPORATIONS

- 238. SHRI JP YADAV: the Minister of OOD AND AGRI-CULTURE be pleased to state:
- (a) whether in view of the growing need of Warehousing Corporations in the country, Government would formulate a schene to strength the Corporation and to extend it to all the States and to make it accessible to the farmers so that they may store their food grains safely and may not feel compelled to sell their foodgarins at cheaper against rate money; and
- (b) whether Government would assist the warehousing corporation of Bihar State which is lagging behind in the field of coope ation?

खाद्य तथा कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णासाहेब शिनः) : (क) किसानो को वैज्ञानिक भण्डारण स्विधाएं मुहैया करने और भाण्डागार रसीद के रू। मं परकाम्य-पत्न का भी सजन करने के लिए के ोय भाण्डागार निगम ग्रौर राज्य भाण्डागार निगगों की स्थापना की गई है ताकि जमाकर्ता भाषशगार रसीदो को बंधक

रखकर ऋण प्राप्त कर सकों। इससे न कैवल मुख्य-वस्थित कारोबार में महायता मिलेगी बल्कि मजदूरी विकी को भी रोका जा सकेगा।

चौथी पंचवर्शीय योजना के स्रन्तर्गत केन्द्रीय भाण्डागार नियम द्वारा केन्द्रीय क्षेत्र में भाण्डागारों का विकास करने के लिए छः करोड़ रुपये की व्यवस्था की गई है। राज्य क्षेत्र में भी इस प्रयोजन के लिए छ. करोड रुपये का स्रावटन किया गया है। सघ के 15 राज्यों को जहां राज्य भाण्डागार निगम स्थापित किए गए है, इस राणि के तुल्य राशि का प्रावधान करना है।

(ख) केन्द्रीय भाण्डागार निगम ने बिहार राज्य भाग्डागार निगम की हिस्सा-पूजी में 15 लाख रुपये का म्रंगदान दिया है। इस ममय बिहार राज्य भाण्डागार निगम का गया श्रीर सेहसराम में ग्रपने भाण्डागार वनवाने का एक कार्यक्रम है। इस दिशा में कार्यवाही शुरू हो चकी है। केन्द्रीय भाण्डागार निगम बिहार राज्य भाण्डागार निगम को 2 लाख रुपये का श्रौर हिस्साप्जी स्रंणदान सूलभ कर रहा है ताकि वे ग्रपने विकास कार्यक्रम को चला सकें।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND **AGRICULTURE** (SHRI ANNA-SAHEB SHINDE): (a) A Central warehousing Corporation and State Ware- housing Corporations have already been established for providing facilities scientific storage for farmers and also to create a negotiable papre in the form of warehouse receipt, so that depositers can obtain loans against the pledge of the warehouse receipts, which will not only help in orderly marketing but would also avoid distress selling.

Under the Fourth-Five Year Plan, an allocation of Rs. 6 crores has been made for development of warehousing in the Central Sector by the Central warehousing Corporation. An allocation of Rs. 6 crores has also been made for this purpose in the States Sector, to which 15 of the States in the Union, where the State Warehousing

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Corporations have been established. are required to make a matching provision.

Written Answers

(b) Rs. 15 lakhs have already been contributed by the Central Warehousing Corporation to the share capital of the Bihar State warehousing Corporation. The Bihar State Warehousing Corporation currently have a programme to construct their own warehouses at Gava and Sehasram for which they have initiated action. Central Warehousing Corporation is providing Rs. 2 lakhs as further share capital contribution to the Bihar State Warehousing Corporation so as to enable them to carry out their developmental programme.

## CENTRAL ASSISTANCE TO STATE SCHEMES.

- . 239. SHRI K. L. N. PRASAD: Will the Minister of FOOD AND **AGRICULTURE** be pleased to state:
- (a) whether it is a fact that the National Cooperative Development Corporation has framed rules for releasing central assistance during 1970-71 for the state scheme falling within purview:
- whether the corpora-(b) if so, tion has also decided to issue guidelines regarding the formation of such schemes; and
- (c) if so, what are the details of the rules?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD \*AND **AGRICULTURE** (SHRI ANNA-SAHEB SHINDE): (a) to (c) The National Cooperative Development Corporation has communicated to the State Governments detailed procedure, followed during 1970-71 release of central assistance by the Corporation, for cooperative development schemes within its purview. copy of N.C.D.C.'s letter No. NCDC

4-2/69-PCP dated the 4th December, 1970, giving the details, is enclesed. [See Appendix LXXV, Annexure No. The N.C.D.C. has been issuing and will continue to issue from time to time guidelines regarding formulation of such schemes.

## भिमहीन ध्यक्तियों को भूमि का पट्टा

240 सरदार गुरचरण सिंह टोहडा : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेगे क्तिः

- (क) वे राज्य कौन कौन से हैं जिनमें सभी भिमहीन व्यक्तियों को जिनके पास मकान बनाने योग्य भूमि नही है परन्तू उनका ऐसी भूमि पर कब्जा है, भूमि-पट्टे के अधिकार देने के सम्बन्ध में कानन अधिनियमन कर दिया गया है: और
- (ख) इस स्वामित्व अधिकार को देने की शर्ते क्याक्या है ?

† Lease of land to landless people.

- SARDAR 240. **GURCHARAN** SINGH TOHRA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) what are the names of the States where legislation has been enacted to give the right of lease of land to those landless people who do not own housing land but who have such land in their possession; and
- (b) what are the conditions for giving such right of ownership?]

खाद्य तथा कृषि मन्त्रालय में राज्य मंत्री (श्री अज्णासाहेब किन्दे ): (क) और (ख) एक विवरण संलग्न है । दिखिए परिणिष्ट LXXV, अनपव संख्या 11]

ITHE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNA-SAHEB SHINDE) : (a) and (b) A Statement is attached. (See Appendix LXXV, Annexure No. 11) ].

<sup>† [ ]</sup> English translation.